

Use of technology for checking traffic offences

1717. SHRI SACHIN RAMESH TENDULKAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the steps being taken under the new proposed Motor Vehicles Act to create deterrents for traffic offences that are not addressed by human intervention, like police and RTO action, by using technology such as using CCTV footage and e-challans against vehicle registration numbers;

(b) how many challans have been issued using the latest technology during the last three years in various States; and

(c) whether, in view of growing traffic violations, the work of installation of technological devices would be taken on war footing level?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) Ministry of Road Transport and Highways is working on a proposal to replace the "Motor Vehicles Act, 1988" with a new Act namely "The Road Transport and Safety Bill, 2015" which *inter alia* proposes to introduce electronic information system to identify repeat offenders. In the proposed Bill, the National Authority shall develop and implement an electronic system for road crash and traffic offences to enable the collection of data related to road crashes and traffic offences. It has also been proposed that the State Government shall ensure electronic monitoring and enforcement of road safety in any urban city within a State which has a population upto such limit as may be prescribed. The Bill is presently in consultation stage.

Lump sum financial assistance for pending highway projects

†1718. SHRI MAJEED MEMON: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government has cleared the proposal for giving lump sum financial assistance for incomplete and pending highway projects;

(b) if so, the number of such projects along with their names and locations;

(c) the funds allocated for such projects; and

(d) whether any time-frame has also been fixed to complete these projects and if so, the details thereof?

†Original notice of the question was received in Hindi.